

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 614 of 1996

Tuesday, this the 4th day of June, 1996.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.S. Joseph, S/o Samuel (Late),
Supervisor,
Savings Bank Control Organisation,
Kottayam Head Post Office. .. Applicant

By Advocate M/s M R Rajendran Nair & Associates.

Vs

1. The Chief Postmaster General,
Kerala Circle, Trivandrum.
2. The Postmaster General, Northern Region,
Calicut.
3. The Senior Postmaster,
Head Post Office, Kottayam. .. Respondents

By Advocate Mr Mary Help John David.J, Addl.CGSC.

The application having been heard on 4th June 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

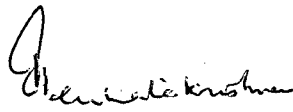
Applicant challenges A-1 order transferring him from the Central Region to the Northern Region. This according to him, is violative of an order of the Director General of Posts governing the matter of transfer. We are not required to enforce instructions/ orders issued by the Director General. But the Director General can certainly do this, if his orders are not being followed by his subordinates.

2. Counsel for applicant submits that applicant may be permitted to make a representation before the Chief Post Master General. He may do so within three days from today and in that event, the Chief Post Master General will pass appropriate orders thereon within ten days of the date of receipt of the representation. The impugned order will be held in abeyance till then.

3. Standing counsel submits that he will forward a copy of the Original Application and a copy of this order to first respondent for necessary action. We record the submission.

4. Application is disposed of as aforesaid. No costs.

Dated the 4th June, 1996.



P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexure

Annexure A1: True copy of the order No.ST/13/15/
95-96 dated 22.5.1996 issued by
Assistant Director (S&V) office of
the 1st respondent to the applicant.